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CHAPTER 38

MISCELLANEOUS CHEMICAL PRODUCTS

NOTES:

1. This Chapter does not cover:
 - (a) Separate chemically defined elements or compounds with the exception of the following:
 - (1) Artificial graphite (heading 3801);
 - (2) Insecticides, rodenticides, fungicides, herbicides, anti-sprouting products and plant-growth regulators, disinfectants and similar products, put up as described in heading 3808;
 - (3) Products put up as charges for fire-extinguishers or put up in fire-extinguishing grenades (heading 3813);
 - (4) Certified reference materials specified in Note 2 below;
 - (5) Products specified in Note 3(a) or 3(c) below;
 - (b) Mixtures of chemicals with foodstuffs or other substances with nutritive value, of a kind used in the preparation of human foodstuffs (generally, heading 2106).
 - (c) Ash and residues (including sludges, other than sewage sludges), containing metals, arsenic or their mixtures and meeting the requirements of Note 3(a) or 3(b) to Chapter 26 (heading 2620);
 - (d) Medicaments (heading 3003 or 3004).
 - (e) Spent catalysts of a kind used for the extraction of base metals or for the manufacture of chemical compounds of base metals (heading 2620), spent catalysts of a kind used principally for the recovery of precious metal (heading 7112) or catalysts consisting of metals or metal alloys in the form of, for example, finely divided powder or woven gauze (Section XIV or XV).

2. (A) For the purpose of heading 3822, the expression “certified reference materials” means reference materials which are accompanied by a certificate which indicates the value of the certified properties, the methods used to determine these values and the degree of certainty associated with each value and which are suitable for analytical, calibrating or referencing purposes.

(B) With the exception of the products of Chapter 28 or 29, for the classification of certified reference materials, heading 3822 shall take precedence over any other heading in the Schedule;

3. Heading 3824 includes the following goods which are not to be classified in any other heading of this Schedule:

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- (a) Cultured crystals (other than optical elements) weighing not less than 2.5 g each, of magnesium oxide or of the halides of the alkali or alkaline-earth metals;
 - (b) Fusel oil; Dippel's oil;
 - (c) Ink removers put up in packings for retail sale;
 - (d) Stencil correctors, other correcting fluids and correction tapes (other than those of heading 9612), put up in packings for retail sale; and
 - (e) Ceramic firing testers, fusible (for example, seger cones).
4. Throughout the Schedule, "municipal waste" means waste of a kind collected from households, hotels, restaurants, hospitals, shops, offices etc., road and payment sweepings, as well as construction and demolition waste. Municipal waste generally contains a large variety of materials such as plastics, rubber, wood, paper, textiles, glass, metals, food materials, broken furniture and other damaged or discarded articles. The term "municipal waste", however, does not cover:
- a) Individual materials or articles segregated from the waste, such as wastes of plastics, rubber, wood, paper, textiles, glass or metals and spent batteries which fall in their appropriate headings of the Schedule;
 - b) Industrial waste;
 - c) Waste pharmaceuticals, as defined in Note 4(k) to Chapter 30; or
 - d) Clinical waste, as defined in Note 6(a) below.
5. For the purposes of heading 3825, "sewage sludge" means sludge arising from urban effluent treatment plant and includes pre-treatment waste, scouring and unestablished sludge. Established sludge when suitable for use as fertilizer is excluded (Chapter 31).
6. For the purposes of heading 3825, the expression "other wastes" applies to: -
- a) Clinical waste, that is, contaminated waste arising from medical research, diagnosis, treatment or other medical, surgical, dental or veterinary procedures, which often contain pathogens and pharmaceutical substances and require special disposal procedures (for example, soiled dressings, used gloves and used syringes);
 - b) Waste organic solvents;
 - c) Wastes of metal pickling liquors, hydraulic fluids, brake fluids and anti-freezing fluids; and
 - d) Other wastes from chemical or allied industries.

The expression "other wastes" does not, however, cover wastes which contain mainly petroleum oils or oils obtained from bituminous minerals (heading 2710)

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7. For the purposes of heading 3826, the term “biodiesel” means mono-alkyl esters of fatty acids of a kind used as a fuel, derived from animal or vegetable fats and oils whether or not used.

SUB-HEADING NOTE:

1. Sub-headings 3808 52 and 3808 59 cover only goods of heading 3808, containing one or more of the following substances: alachlor (ISO); aldicarb (ISO); aldrin (ISO); azinphos-methyl (ISO); binapacryl (ISO); camphechlor (ISO) (toxaphene); captafol (ISO); chlordane (ISO); chlordimeform (ISO); chlorobenzilate (ISO); DDT (ISO) (clofenotane (INN), 1, 1, 1-trichloro-2, 2-bis(p-chlorophenyl)ethane); dieldrin (ISO, INN); 4, 6- dinitro-o-cresol (DNOC (ISO)) or its salts; dinoseb (ISO), its salts or its esters; endosulfan (ISO); ethylene dibromide (ISO) (1, 2-dibromoethane); ethylene dichloride (ISO) (1, 2-dichloroethane); fluoroacetamide (ISO); heptachlor (ISO); hexachlorobenzene (ISO); 1, 2, 3, 4, 5, 6- hexachlorocyclohexane (HCH (ISO)), including lindane (ISO, INN); mercury compounds; methamidophos (ISO); monocrotophos (ISO); oxirane (ethylene oxide); parathion (ISO); parathion-methyl (ISO) (methylparathion); penta- and octabromodiphenyl ethers; pentachlorophenol (ISO), its salts or its esters; perfluorooctane sulphonic acid and its salts; perfluorooctane sulphonamides; perfluorooctane sulphonyl fluoride; phosphamidon (ISO); 2, 4, 5-T (ISO) (2, 4, 5-trichlorophenoxyacetic acid), its salts or its esters; tributyltin compounds.

Sub-heading 3808 59 also covers dustable powder formulations containing a mixture of benomyl (ISO), carbofuran (ISO) and thiram (ISO).

2. Sub-headings 3808 61 to 3808 69 cover only goods of heading 3808, containing alpha-cypermethrin (ISO), bendiocarb (ISO), bifenthrin (ISO), chlorfenapyr (ISO), cyfluthrin (ISO), deltamethrin (INN, ISO), etofenprox (INN), fenitrothion (ISO), lambdacyhalothrin (ISO), malathion (ISO), pirimiphos-methyl (ISO) or propoxur (ISO).
3. Sub-headings 3824 81 to 3824 88 cover only mixtures and preparations containing one or more of the following substances: oxirane (ethylene oxide), polybrominated biphenyls (PBBs), polychlorinated biphenyls (PCBs), polychlorinated terphenyls (PCTs), tris(2, 3-dibromopropyl) phosphate, aldrin (ISO), camphechlor (ISO) (toxaphene), chlordane (ISO), chlordecone (ISO), DDT (ISO) (clofenotane (INN), 1, 1, 1-trichloro-2, 2-bis(pchlorophenyl)ethane), dieldrin (ISO, INN), endosulfan (ISO), endrin (ISO), heptachlor (ISO), mirex (ISO), 1, 2, 3, 4, 5, 6-hexachlorocyclohexane (HCH (ISO)), including lindane (ISO, INN), pentachlorobenzene (ISO), hexachlorobenzene (ISO), perfluorooctane sulphonic acid, its salts, perfluorooctane sulphonamides, perfluorooctane sulphonyl fluoride or tetra-, penta-, hexa-, hepta- or octabromodiphenyl ethers.

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4. For the purposes of tariff items 3825 41 00 and 3825 49 00, “waste organic solvents” are wastes containing mainly organic solvents, not fit for further use as presented as primary products, whether or not intended for recovery of solvents.’;

SUPPLEMENTARY NOTES:

In this Chapter:

- (1) “Ozone Depleting Substance” means a substance which –
- (a) Falls under this Chapter; and
 - (b) Is specified in Schedule I to the Ozone Depleting Substance (Regulation and Control) Rules, 2000;
- (2) “Hazardous Waste” means a substance which-
- (a) falls under this Chapter; and
 - (b) is defined or specified in the Foreign Trade Policy of the Central Government issued from time to time,
- and includes even waste oils and discarded containers specified in the Schedules to the Hazardous Wastes (Management and Handling) Rules, 1989.

Exim Code	Item Description	Policy	Policy Conditions
3801	ARTIFICIAL GRAPHITE; COLLOIDAL OR SEMI-COLLOIDAL GRAPHITE; PREPARATIONS BASED ON GRAPHITE OR OTHER CARBON IN THE FORM OF PASTES, BLOCKS, PLATES OR OTHER SEMI-MANUFACTURES		
3801 10 00	Artificial graphite	Free	
3801 20 00	Colloidal or semi-colloidal graphite	Free	
3801 30 00	Carbonaceous pastes for electrodes and similar pastes for furnace linings	Free	
3801 90 00	Other	Free	
3802	ACTIVATED CARBON; ACTIVATED NATURAL MINERAL PRODUCTS; ANIMAL BLACK, INCLUDING SPENT ANIMAL BLACK		
3802 10 00	Activated carbon	Free	
3802 90	<i>Other:</i>		
	<i>Activated natural mineral products:</i>		

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3802 90 11	Activated alumina	Free	
3802 90 12	Activated bauxite	Free	
3802 90 19	Other	Free	
3802 90 20	Animal black (for example, bone black and ivory black), including spent animal black	Free	
3803 00 00	Tall oil, whether or not refined	Free	
3804	RESIDUAL LYES FOR THE MANUFACTURE OF WOOD PULP, WHETHER OR NOT CONCENTRATED, DESUGARED OR CHEMICALLY TREATED, INCLUDING LIGNIN SULPHONATES, BUT EXCLUDING TALL OIL OF HEADING 3803		
3804 00	<i>Residual lyes for the manufacture of wood pulp, whether or not concentrated, desugared or chemically treated, including lignin sulphonates, but excluding tall oil of Heading 3803:</i>		
3804 00 10	Lignin sulphonates	Free	
3804 00 20	Concentrated sulphate lye	Free	
3804 00 90	Other	Free	
3805	GUM, WOOD OR SULPHATE TURPENTINE AND OTHER TERPENIC OILS PRODUCED BY THE DISTILLATION OR OTHER TREATMENT OF CONIFEROUS WOODS; CRUDE DIPENTENE; SULPHITE TURPENTINE AND OTHER CRUDE PARACYMENE; PINE OIL CONTAINING ALPHA-TERPINEOL AS THE MAIN CONSTITUENT		
3805 10	<i>Gum, wood or sulphate turpentine oils:</i>		
3805 10 10	Wood turpentine oil and spirit of turpentine	Free	
3805 10 20	Gum turpentine oil	Free	
3805 10 30	Sulphate turpentine oil	Free	
3805 90	<i>Other:</i>		
3805 90 10	Terpenic oils produced by the distillation or other treatment of coniferous woods	Free	

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3805 90 20	Crude dipentene	Free	
3805 90 30	Sulphite turpentine	Free	
3805 90 90	Other	Free	
3806	ROSIN AND RESIN ACIDS, AND DERIVATIVES THEREOF; ROSIN SPIRIT AND ROSIN OILS; RUN GUMS		
3806 10	<i>Rosin and resin acids:</i>		
3806 10 10	Gum rosin	Free	
3806 10 90	Other	Free	
3806 20 00	Salts of rosin, of resin acids or of derivatives of rosin or resin acids, other than salts of rosin adducts	Free	
3806 30 00	Easter gums	Free	
3806 90	<i>Other:</i>		
3806 90 10	Run gums	Free	
3806 90 90	Other	Free	
3807	WOOD TAR; WOOD TAR OILS; WOOD CREOSOTE; WOOD NAPHTHA; VEGETABLE PITCH; BREWERS' PITCH AND SIMILAR PREPARATIONS BASED ON ROSIN, RESIN ACIDS OR ON VEGETABLE PITCH		
3807 00	<i>Wood tar; wood tar oils; wood creosote; wood naphtha; vegetable pitch; brewers' pitch and similar preparations based on rosin, resin acids or on vegetable pitch:</i>		
3807 00 10	Wood Tar	Free	
3807 00 20	Wood Tar oils, wood creosote, wood naphtha	Free	
3807 00 30	Vegetable pitch, brewers' pitch and similar preparations based on rosin, resin acids or on vegetable pitch	Free	
3808	INSECTICIDES, RODENTICIDES, FUNGICIDES, HERBICIDES, ANTI-SPROUTING PRODUCTS AND PLANT-GROWTH REGULATORS, DISINFECTANTS AND SIMILAR PRODUCTS, PUT UP IN FORMS OR PACKINGS FOR RETAIL SALE OR AS		

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	PREPARATIONS OR ARTICLES (FOR EXAMPLE, SULPHUR-TREATED BANDS, WICKS AND CANDLES, AND FLY-PAPERS)		
	<i>Goods specified in Sub-heading Note 1 to this Chapter:</i>		
3808 52			
3808 52 00	DDT (ISO) (clofenotane (INN)), in packings of a net weight content not exceeding 300 g.	Free	
3808 59			
3808 59 00	Other		
	<i>Goods specified in Sub-heading Note 2 to this Chapter:</i>	Free	
3808 61			
3808 61 00	In packings of a net weight content not exceeding 300 g	Free	
3808 62			
3808 62 00	In packings of a net weight content exceeding 300 g but not exceeding 7.5 kg.	Free	
3808 69			
3808 69 00	Other	Free	
	Others:		
3808 91	Insecticides:		
3808 9111	Aluminium phosphate (for example phostoxin)	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 91 12	Calcium cyanide)	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 91 13	D.D.V.P. (Dimethyle-dichloro-vinyl-phosphate)	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.

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3808 91 21	Diagonal	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 91 22	Methyl bromide	Restricted	Import permitted as per Policy Condition 3 below.
3808 91 23	Dimethoate, technical grade	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 91 24	Melathion	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 91 31	Endosulphan, technical grade	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 91 32	Quinal phos	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 91 33	Isoproturon	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 91 34	Fenthion	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 91 35	Cipermethrin, technical grade	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 91 36	Allethrin	Free	If registered and not

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			prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 91 37	Synthetic pyrethrum	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
	Other		
3808 91 91	Repellants for insects such as flies, mosquito	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 91 92	Paper impregnated or coated with insecticides such as D.D.T coated paper	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 91 99	Other	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 92	Fungicides:		
3808 92 10	Maneb	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 92 20	Sodium penta chlorophenate (santrobrite)	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 92 30	Thiram (tetra methyl thiuram disulphide)	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.

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3808 92 40	Zineb	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 92 50	Copper oxychloride	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 92 90	Other	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 93	<i>Herbicides. Anti-sprouting products and plant-growth regulated:</i>		
3808 93 10	Chloromethyl phenoxy acetic acid (M.C.P.A)	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 93 20	2:4 Dichloro phenoxy acetic acid and its esters	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 93 30	Gibberellic acid	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 93 40	Plant growth regulators	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 93 50	Weedicides and weed killing agents	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 93 90	Other	Free	If registered and not

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			prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 94			
3808 94 00	Disinfectants	Free	If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.
3808 99	<i>Other:</i>		
3808 99 10	Pesticides, not elsewhere specified or included	Free	
3808 99 90	Other	Free	
3809	FINISHING AGENTS, DYE CARRIERS TO ACCELERATE THE DYEING OR FIXING OF DYE-STUFFS AND OTHER PRODUCTS AND PREPARATIONS (FOR EXAMPLE, DRESSINGS AND MORDANTS), OF A KIND USED IN THE TEXTILE, PAPER, LEATHER OR LIKE INDUSTRIES, NOT ELSEWHERE SPECIFIED OR INCLUDED		
3809 10 00	With a basis of amylaceous substances	Free	
	<i>Other:</i>		
3809 91	<i>Of a kind used in the textile or like industries:</i>		
3809 91 10	Textile assistant mordanting agents	Free	
3809 91 20	Textile assistants desizing agents	Free	
3809 91 30	Textile assistants dispersing agents	Free	
3809 91 40	Textile assistants emulsifying agents	Free	
3809 91 50	Textile assistants – hydro sulphite formaldehyde compound (Rongalite or formusul)	Free	
3809 91 60	Textile assistants textile preservatives	Free	
3809 91 70	Textile assistants water proofing agents	Free	
3809 91 80	Prepared textile glazings, dressings and mordants	Free	
3809 91 90	Other	Free	
3809 92 00	Of a kind used in the paper or like industries	Free	
3809 93	<i>Of a kind used in the leather or like industries:</i>		
3809 93 10	Fatty oil or pull up oil	Free	

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3809 93 90	Other	Free	
3810	PICKLING PREPARATIONS FOR METAL SURFACES; FLUXES AND OTHER AUXILIARY PREPARATIONS FOR SOLDERING, BRAZING OR WELDING;SOLDERING, BRAZING OR WELDING POWDERS AND PASTES CONSISTING OF METAL AND OTHER MATERIALS; PREPARATIONS OF A KIND USED AS CORES OR COATINGS FOR WELDING ELECTRODES OR RODS		
3810 10	<i>Pickling preparations for metal surfaces; soldering, brazing or welding powders and pastes consisting of metal and other materials:</i>		
3810 10 10	Pickling preparation and other soldering, brazing or welding powder or pastes	Free	
3810 10 20	Thermite portion for welding (alumina thermic heat generators)	Free	
3810 10 90	Other	Free	
3810 90	<i>Other:</i>		
3810 90 10	Preparation of a kind used as cores or coatings for welding electrodes and rods	Free	
3810 90 90	Other	Free	
3811	ANTI-KNOCK PREPARATIONS, OXIDATION INHIBITORS, GUM INHIBITORS, VISCOSITY IMPROVERS, ANTI-CORROSIVE PREPARATIONS AND OTHER PREPARED ADDITIVES, FOR MINERAL OILS (INCLUDING GASOLINE) OR FOR OTHER LIQUIDS USED FOR THE SAME PURPOSES AS MINERAL OILS		
	<i>Anti-knock preparations:</i>		
3811 11 00	Based on lead compounds	Free	
3811 19 00	Other	Free	
	<i>Additives for lubricating oils:</i>		
3811 21 00	Containing petroleum oils or oils obtained from bituminous minerals	Free	

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3811 29 00	Other	Free	
3811 90 00	Other	Free	
3812	PREPARED RUBBER ACCELERATORS; COMPOUND PLASTICISERS FOR RUBBER OR PLASTICS, NOT ELSEWHERE SPECIFIED OR INCLUDED; ANTI-OXIDISING PREPARATIONS AND OTHER COMPOUND STABILISERS FOR RUBBER OR PLASTICS		
3812 10 00	Prepared rubber accelerators	Free	
3812 20	<i>Compound plasticizers for rubber or plastics:</i>		
3812 20 10	Phthalate plasticizers	Free	
3812 20 90	Other	Free	
3812 30	<i>Anti-oxidising preparations and other compound stabilizers for rubber or plastics:</i>		
3812 31			
3812 31 00	Mixtures of oligomers of 2, 2, 4-trimethyl-1, 2-dihydroquinoline (TMQ)	Free	
3812 39	Other:		
3812 39 10	Anti-oxidants for rubber	Free	
3812 39 20	Softeners for rubber	Free	
3812 39 30	Vulcanizing agents for rubber	Free	
3812 39 90	Other	Free	
3813 00 00	Preparations and charges for fire-extinguishers; charged fire-extinguishing grenades	Free	
3814	ORGANIC COMPOSITE SOLVENTS AND THINNERS, NOT ELSEWHERE SPECIFIED OR INCLUDED; PREPARED PAINT OR VARNISH REMOVERS		
3814 00	<i>Organic composite solvents and thinners, not elsewhere specified or included; prepared paint or varnish removers:</i>		
3814 00 10	Organic composite solvents and thinners, not elsewhere specified or included	Free	
3814 00 20	Prepared paint or varnish removers	Free	

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3815	REACTION INITIATORS, REACTION ACCELERATORS AND CATALYTIC PREPARATIONS, NOT ELSEWHERE SPECIFIED OR INCLUDED		
	<i>Supported catalysts:</i>		
3815 11 00	With nickel or nickel compounds as the active substance	Free	
3815 12	<i>With precious metal or precious metal compounds as the active substance:</i>		
3815 12 10	Platinum or palladium catalysts with a base of activated carbon	Free	
3815 12 90	Other	Free	
3815 19 00	Other	Free	
3815 90 00	Other	Free	
3816 00 00	Refractory cements, mortars, concretes and similar compositions, other than products of heading 3801	Free	
3817	MIXED ALKYL BENZENES AND MIXED ALKYL NAPHTHALENES, OTHER THAN THOSE OF HEADING 2707 OR 2902		
3817 00	<i>Mixed alkylbenzenes and mixed alkylnaphthalenes, other than those of Heading 2707 or 2902:</i>		
	<i>Mixed alkylbenzenes:</i>		
3817 00 11	Linear alkylbenzenes	Free	
3817 00 19	Other	Free	
3817 00 20	Mixed alkylnaphthalenes	Free	
3818	CHEMICAL ELEMENTS DOPED FOR USE IN ELECTRONICS, IN THE FORM OF DISCS, WAFERS OR SIMILAR FORMS; CHEMICAL COMPOUNDS DOPED FOR USE IN ELECTRONICS		
3818 00	<i>Chemical elements doped for use in electronics, in the form of discs, wafers or similar forms; chemical compounds doped for use in</i>		

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	<i>electronics:</i>		
3818 00 10	Undefused silicon wafers	Free	
3818 00 90	Other	Free	
3819	HYDRAULIC BRAKE FLUIDS AND OTHER PREPARED LIQUIDS FOR HYDRAULIC TRANSMISSION, NOT CONTAINING OR CONTAINING LESS THAN 70% BY WEIGHT OF PETROLEUM OILS OR OILS OBTAINED FROM BITUMINOUS MINERALS		
3819 00 10	Hydraulic brake fluids	Free	
3819 00 90	Other	Free	
3820 00 00	Anti-freezing preparations and prepared de-icing fluids	Free	
3821 00 00	Prepared culture media for development or maintenance of micro-organism (Including viruses and the like) or of plant, human or animal cells	Free	
3822	DIAGNOSTIC OR LABORATORY REAGENTS ON A BACKING, PREPARED DIAGNOSTIC OR LABORATORY REAGENTS WHETHER OR NOT ON A BACKING, OTHER THAN THOSE OF HEADING 3002 OR 3006; CERTIFIED REFERENCE MATERIALS		
3822 00	<i>Diagnostic or laboratory reagents on a backing, prepared diagnostic or laboratory reagents whether or not on a backing, other than those of heading 3002 or 3006; certified reference materials:</i>		
	<i>For medical diagnosis:</i>		
3822 00 11	Pregnancy confirmation reagent	Free	
3822 00 12	Reagent for diagnosing AIDS	Free	
3822 00 19	Other	Free	
3822 00 90	Other	Free	

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3823	INDUSTRIAL MONOCARBOXYLIC FATTY ACIDS; ACID OILS FROM REFINING; INDUSTRIAL FATTY ALCOHOLS		
	<i>Industrial monocarboxylic fatty acids; acid oils from refining</i>		
3823 11	<i>Stearic acid:</i>		
3823 11 00	<i>Stearic Acid</i>	Free	
3823 12 00	Oleic acid	Free	
3823 13 00	Tall oil fatty acids	Free	
3823 19 00	Other	Free	
3823 70	<i>Industrial fatty alcohols:</i>		
3823 70 10	Cetyl alcohol	Free	The import of any alcohol which is directly potable or can be used for making potable alcohol is however, not permitted.
3823 70 20	Lauryl alcohol	Free	The import of any alcohol which is directly potable or can be used for making potable alcohol is however not permitted.
3823 70 30	Oleyl alcohol	Free	The import of any alcohol which is directly potable or can be used for making potable alcohol is however not permitted.
3823 70 40	Stearyl alcohol	Free	The import of any alcohol which is directly potable or can be used for making potable alcohol is however not permitted.

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3823 70 90	Other	Free	The import of any alcohol which is directly potable or can be used for making potable alcohol is however not permitted.
3824	PREPARED BINDERS FOR FOUNDRY MOULDS OR CORES; CHEMICAL PRODUCTS AND PREPARATIONS OF THE CHEMICAL OR ALLIED INDUSTRIES (INCLUDING THOSE CONSISTING OF MIXTURES OF NATURAL PRODUCTS), NOT ELSEWHERE SPECIFIED OR INCLUDED		
3824 10 00	Prepared binders for foundry moulds or cores	Free	
3824 30 00	Non-agglomerated metal carbides mixed together or with metallic binders	Free	
3824 40	<i>Prepared additives for cements, mortars or concretes:</i>		
3824 40 10	Damp proof or Water proof compounds	Free	
3824 40 90	Other	Free	
3824 50	Non-refractory mortars and concretes:		
3824 50 10	Concretes ready to use known as “Ready-mix concrete (RMC)”	Free	
3824 50 90	Other	Free	
3824 60	<i>Sorbitol other than that of sub-heading 2905 44:</i>		
3824 60 10	In aqueous solution	Free	
3824 60 90	Other	Free	
	<i>Mixtures containing halogenated derivatives of methane, ethane or propane:</i>		
3824 71 00	Containing chlorofluorocarbons (CFCs), whether or not containing hydrochlorofluorocarbons (HCFCs), perfluorocarbons (PFCs) or	Restricted	Import permitted as per Policy Condition 3 below.

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	hydrofluorocarbons (HFCs)		
3824 72 00	Containing bromochlorodifluoromethane, bromotrifluoromethane or dibromotetrafluoroethanes	Restricted	Import permitted as per Policy Condition 3 below.
3824 73 00	Containing Hydrobromofluorocarbons (HBFCs)	Restricted	Import permitted as per Policy Condition 3 below.
3824 74 00	Containing Hydrochlorofluorocarbons (HCFCs), whether or not containing perfluorocarbons (PFCs) or hydrofluorocarbons (HFCs), but not containing chlorofluorocarbons (CFCs)	Restricted	Import permitted as per Policy Condition 3 below.
3824 75 00	Containing carbon tetrachloride	Restricted	Import permitted as per Policy Condition 3 below.
3824 76 00	Containing 1,1,1-trichloroethane (methyl chloroform)	Restricted	Import permitted as per Policy Condition 3 below.
3824 77 00	Containing bromomethane (methyl bromide) or bromochloromethane	Restricted	Import permitted as per Policy Condition 3 below.
3824 78 00	Containing perfluorocarbons (PFCs) or hydrofluorocarbons (HFCs), but not containing chlorofluorocarbons (HCFCs)	Free	
3824 79 00	Other	Free	
	<i>Goods specified in Sub-heading Note 3 to this Chapter:</i>		
3824 81 00	Containing oxirane (ethylene oxide)	Free	
3824 82 00	Containing polychlorinated biphenyls (PCBs), polychlorinated terphenyls (PCTs) or polybrominated biphenyls (PBBs)	Free	
3824 83 00	Containing tris (2,3-dibromopropyl) phosphate	Free	
3824 84			
3824 84 00	Containing aldrin (ISO), camphechlor (ISO) (toxaphene), chlordane (ISO), chlordecone (ISO), DDT (ISO) (clofenotane (INN), 1, 1, 1-trichloro-2, 2-bis(p-chlorophenyl)ethane), dieldrin (ISO, INN), endosulfan (ISO), endrin (ISO), heptachlor (ISO) or mirex (ISO)	Free	
3824 85			
3824 85 00	Containing 1, 2, 3, 4, 5, 6-hexachlorocyclohexane (HCH (ISO)), including lindane (ISO, INN)	Free	

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3824 86			
3824 86 00	Containing pentachlorobenzene (ISO) or hexachlorobenzene (ISO)	Free	
3824 87			
3824 87 00	Containing perfluorooctane sulphonic acid, its salts, perfluorooctane sulphonamides, or perfluorooctane sulphonyl fluoride	Free	
3824 88			
3824 88 00	Containing tetra-, penta-, hexa- hepta- or octabromodiphenyl ethers	Free	
3824 91			
3824 91 00	Mixtures and preparations consisting mainly of (5-ethyl-2-methyl-2-oxido-1, 3, 2-dioxaphosphinan-5-yl)methyl methyl methylphosphonate and bis[(5-ethyl-2-methyl-2-oxido-1, 3, 2- dioxaphosphinan-5-yl) methyl] methylphosphonate:	Free	
3824 99	<i>Other:</i>		
	<i>Ammoniacal gas liquors and spent oxide produced in coal gas purification, case hardening compound, heat transfer salts; mixture of diphenyl and diphenyl oxide as heat transfer medium, mixed polyethylene glycols; salts for curing or salting, surface tension reducing agents:</i>		
3824 99 11	Ammoniacal gas liquors and spent oxide produced in coal gas purification	Free	
3824 99 12	Case hardening compound	Free	
3824 99 13	Heat transfer salts	Free	
3824 99 14	Mixture of diphenyl and diphenyl oxide as heat transfer medium	Free	
3824 99 15	Mixed polyethylene glycols	Free	
3824 99 16	Salts for curing or salting	Free	
3824 99 17	Surface tension reducing agents	Free	
	<i>Electroplating salts; water treatment chemicals; ion exchanger, correcting fluid; precipitated silica and silica gel; oil well chemical:</i>		
3824 99 21	Electroplating salts	Free	

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3824 99 22	Water treatment chemicals; ion exchanger (INN) such as permutits, zero-lites	Free	
3824 99 23	Gramophone records making material	Free	
3824 99 24	Correcting fluid	Free	
3824 99 25	Precipitated silica and silica gel	Free	
3824 99 26	Oil well chemical	Free	
	Mixture containing perhalogenated derivatives of acyclic hydrocarbons containing two or more different halogens other than chlorine and fluorine; ferrite powder; capacitor fluids - PCB type; dipping oil for treatment of grapes; Poly brominated biphenyls, poly chlorinated biphenyls, Poly chlorinated terphenyls, crocidolite; goods of a kind known as “hazardous waste”; phosphogypsum:		
3824 99 31	Mixture containing perhalogenated derivatives of acyclic hydrocarbons containing two or more different halogens other than chlorine and fluorine	Free	
3824 99 32	Ferrite powder	Free	
3824 99 33	Capacitor fluids - PCB type	Free	
3824 99 34	Dipping oil for treatment of grapes	Free	
3824 99 35	Poly brominated biphenyls, poly chlorinated biphenyls, Poly chlorinated terphenyls, crocidolite	Free	
3824 99 36	Goods of a kind known as “hazardous waste”	Free	
3824 99 37	Phosphogypsum	Free	
3824 99 38	Phosphonic Acid, Methyl-compound with (aminoimino methyl) urea (1: 1)	Free	
3824 99 90	Other	Free	
3825	RESIDUAL PRODUCTS OF THE CHEMICAL OR ALLIED INDUSTRIES, NOT ELSEWHERE SPECIFIED OR INCLUDED; MUNICIPAL WASTE; SEWAGE SLUDGE; OTHER WASTES SPECIFIED IN NOTE 6 TO THIS CHAPTER		
3825 10 00	Municipal waste	Restricted	

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3825 20 00	Sewage sludge	Restricted	
3825 30 00	Clinical waste	Restricted	
	<i>Waste organic solvents:</i>		
3825 41 00	Halogenated	Restricted	
3825 49 00	Other	Restricted	
3825 50 00	Wastes of metal picking liquors, hydraulic fluids, brake fluids and anti-freeze fluids	Restricted	
	<i>Other wastes from chemical or allied industries:</i>		
3825 61 00	Mainly containing organic constituents	Restricted	
3825 69 00	Other	Restricted	
3825 90 00	Other	Restricted	
3826 00 00	Biodiesel and mixtures thereof, not containing or containing less than 70 % by weight of petroleum oils and oils obtained from bituminous minerals	Free	

Policy Conditions of this Chapter:

- (1) Import of hazardous chemicals is permitted freely without an import licence, in accordance with the provisions of the Manufacture, Storage and Import Hazardous Chemicals Rules, 1989 (*as amended from time to time*) (made under the Environment (Protection) Act, 1986).
- (2) Interim PIC procedure is to be followed in case of import of hazardous chemicals and pesticides. Details of Interim Prior Informed Consent (PIC) procedure of Rotterdam Convention can be accessed from the website: <http://www.pic.int>.
- (3) Import is permitted by actual users against a license from a country which is a party to the “Montreal Protocol on Substances that Deplete the Ozone Layer”. List of countries which are parties to the Montreal Protocol (details can be accessed from website: www.unep.org/ozone) is in Appendix IV to this Schedule. However, import from countries, which are not parties to the Montreal Protocol is ‘Prohibited’.
- (4) Under Section [9] of the Insecticides Act, 1968 all chemicals intended to be used as insecticides, rodenticides, fungicides, herbicides etc. [referred

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to as ‘insecticides’ under the Act] require mandatory registration for import. In cases, where the ‘insecticide’ is imported for non-insecticidal purpose, an import permit is necessary from the Registration Committee under the Department of Agriculture and Cooperation. The Registration Committee while granting registration or a permit for import of an insecticide spells out the conditions for import which inter alia, may include reference to the source of import. No ‘insecticide’ can be imported from a source other than that specified on the certificate of registration or the permit, as the case may be. In addition, the Registration Committee may issue regulatory guidelines from time to time with respect to safety, efficacy, quality etc. which warrant full compliance from importers.”